

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 253 of 2015**

**Dated :4<sup>th</sup> November, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd., .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri  
Mr. Ishaan Mukherjee  
Ms. Akshi Seem

Counsel for the Respondent (s) : --

**ORDER**

Heard. Admit.

Issue notice to the Respondents. Dasti Service is permitted. Counter Affidavit be filed by all the Respondents within three weeks' from today and rejoinder, if any, be filed within 02 weeks' thereafter.

Post the matter for completion of the pleadings on **11<sup>th</sup> December, 2015.**

**( T. Munikrishnaiah )  
Technical Member  
hcj/vg**

**( Justice Surendra Kumar )  
Judicial Member**